

such programmes will continue to be governed by them.

(b) and (c) The units covered by the Phased Manufacturing Programme continue to get import-duty concessions in terms of the applicable custom notifications in force for manufacture of goods in accordance with such manufacturing programme.

Effect of import compression measures on industry

3167. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the PRIME MINISTER be pleased to state:

(a) what has been the over all effect of the import compression measures on the industry initiated in 1990-91 and continued during the current year; and

(b) whether Government propose to continue these measures and for how long?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI):

(a) The shortage of imported raw material, components, spares and capital goods, as a result of import compression measures, contributed among other factors, to a declaration in industrial growth rate.

(b) Since February, 1992, the requirement of cash margin for imports and the levy of surcharge of 25 per cent on the rate of interest charged on import finance by Banks have been withdrawn. Besides, with the elimination of system of Import Licensing and the provision for import of most of industrial inputs and capital goods without any restriction except for a small Negative List of Items, as per Export & Import Policy, 1992-97, the cut and restrictions on imports imposed earlier, have also been lifted.

Production of Cement

3168. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the PRIME MINISTER be pleased to state:

(a) what was the total production of cement for the year ended 31st March, 1992;

(b) what was the production in private and public sectors during this period;

(c) what is the trend of cement prices during the current year;

(d) what is the targetted production of cement for the current year; and

(e) what is the average annual demand of cement in the country?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI):

(a) and (b) The total production of cement for the year ended 31st March, 1992 was 54.01 million M.T.

The total production of the private and public sector during this period was 48.82 million M.T. and 5.19 million M.T. respectively.

(c) A Statement is annexed.

[See Appendix CLXIV, Annexure No. 53]

(d) The targetted production of cement during the current year is 60 million M.T.

(e) The average annual demand of cement in the country during the current year is expected to be around 60 million M.T.

Prompt payment of small industries bills

3169. DR. SHRIKANT RAMCHANDRA JICHKAR: Will the PRIME MINISTER be pleased to state:

(a) whether Government have introduced suitable legislations to ensure prompt payment of small industries bills, as announced in the new policy measures for promoting and strengthening small, tiny and village enterprises, in the Parliament on 6th August, 1991;

(b) if so, what are the details thereof; and

(c) the prospective legislations in this regard proposed for near future?